

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. 194/230/HDB/2017
NAME OF THE COMPANY	VITP Pvt Ltd
NAME OF THE PETITIONER(S)	VITP Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Sanjay Kishore H. Rajesh Kumar.	Advocate	for rajesh.kumar@jbalaw.com	[Signature]

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Sanjay Kishore and Shri H. Rajesh Kumar, Learned Counsels for the Applicant Company.
CA allowed by separate orders.


Member (T)


Member (J)